

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
NEW DELHI

C.P No. 66(ND)/2016
C. A No.

CORAM:

SH. R. VARADHARAJAN
Hon'ble Member (J)

Ms. Deepa Krishan
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 12.04.2017

NAME OF THE COMPANY : M/S. Sh. Rajesh Gupta
Vs.
M/s. B. R. Agrotech Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. Dr. C. K. Choudhary Sr. Adv
Ms. Hemant Sharma }
Ms. Aishwarya } Adv
Mishra }
Petitioners
AM

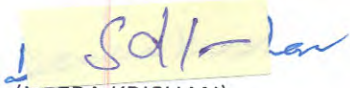
1. LAKSHMI GURUNG
2. MISHIKA BAIYPAYEE }
3. EASHA KASIAN } Advocate } Respondent
Carsha

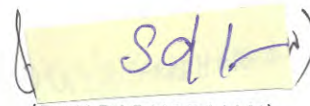
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ORDER

The learned counsels for the parties are present. They are directed to file written submissions, written synopsis and the list of documents on which they intend to rely within a period of one week.

The case is adjourned to 27.04.2017 for final hearing.


(DEEPA KRISHAN)
MEMBER (TECHNICAL)


(R.VARADHARAJAN)
MEMBER (JUDICIAL)

Vineet
12.04.2017